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15.36 hrs.

SPECIAL TRIBUNALS (SUPPLEMENTARY PROVISIONS)

REPEAL BILL, * 2004

Title: Introduction of the Special Tribunals (Supplementary Provisions) Repeal Bill, 2004.

MR. CHAIRMAN: Now, the House will take up Item No. 18.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): Sir, on behalf of Shri Suresh Pachouri, I beg to move for leave to introduce a Bill to repeal the Special Tribunals (Supplementary Provisions) Act, 1946.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to repeal the Special Tribunals (Supplementary Provisions) Act, 1946. "

The motion was adopted.

SHRI GHULAM NABI AZAD: Sir, I introduce the Bill.

* Published in the Gazettee of India, Extraordinary Part II, Section-2, dated 10.12.04

MR. CHAIRMAN: Now, the House will take up Item No. 19. Shri Dhyabhai V. Patel.

...(Interruptions)

SHRI GHULAM NABI AZAD: Sir, please wait for a minute. My dear friend, Shri Kharabela Swain and other friends raised this issue in the morning and they had walked out on this issue that the Government does not have Business up to 3.30 p.m. Now, it is 3.40 p.m. So, the Government had not only Business up to 3.30 p.m., the Government had Business up to 4.30 p.m. So, the objections, which were raised in the morning, were politically motivated and without application of mind. *...(Interruptions)*

SHRI KHARABELA SWAIN (BALASORE): It is very wrong. *...(Interruptions)* Sir, you allow us also. *...(Interruptions)*

MR. CHAIRMAN: No. I have allowed Shri Santosh Gangwar.

...(Interruptions)

श्री संतोष गंगवार (बरेली) : सर, हमारा निवेदन है कि आप संसदीय कार्य मंत्री को कहिये कि वह पेशेन्स रखें। यह गलत बात है। जो उनका आचरण है, वह संसदीय कार्य के बिल्कुल विपरीत है। आपको गलती को स्वीकारना चाहिए। हम लोगों ने आपको कोऑपरेट किया है। आप जो कह रहे हैं **ब्यवधान**!

SHRI KHARABELA SWAIN : Sir, please listen to me. The general traditional rule is *...(Interruptions)*

MR. CHAIRMAN: Shri Kharabela Swain, I have allowed Shri Santosh Gangwar.

...(Interruptions)

SHRI KHARABELA SWAIN : Sir, generally the rule is that at 12 o' clock Calling Attention notices are taken up. There were two Calling Attention notices today. So, it would have continued up to 1 o' clock. Then, from 1 o' clock to 2 o' clock is the lunch hour. Then, from 2 o' clock, there is no item in the Business.

Sir, if you take the 'Zero Hour' throughout the day, then there is enough business for them. But that is the not the Government business. *...(Interruptions)*

MR. CHAIRMAN: Shri Kharabela Swain, now it is your time.

...(Interruptions)

SHRI KHARABELA SWAIN : They have tried to manipulate. Please do not try to say that. *...(Interruptions)* It is personally your job to ensure that there is sufficient Government business before the House. *...(Interruptions)*

You are getting annoyed because you are the hon. Minister of Parliamentary Affairs. You have totally failed in your job. You are the hon. Minister of Parliamentary Affairs and you could not manage it. ...*(Interruptions)* Zero Hour is not the Government business. Please do not say that. ...*(Interruptions)* That is not your business. â€¦*(Interruptions)*

श्री संतो गंगवार : सभापति महोदय, यह हम लोगों ने एडजस्ट किया है। संसदीय कार्य मंत्री को ऐसी बात नहीं कहनी चाहिए।â€¦*(व्यवधान)*